

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 3

IA (CA) No. 32/2023

In

CP No. 82/Chd/Hry/2021

(Disposed of)

(Directions NCLAT)

IN THE MATTER OF:

Sahil Dhingra & Anr

...

Petitioner

Versus

Orient Craft Ltd. & Ors.

...

Respondent

Under Section: 241 & 242, CA 2013
R 11 NCLT

Order delivered on 08.05.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner

: Mr. Virender Ganda, Senior Advocate with Mr. Raghav Kakkar and Mr. Siddhant Dhingra, Advocates in main petition and applicant in IA(CA) No.32/2023.

For the Respondent

: Mr. D. S. Patwalia, Senior Advocate with Mr. Sorabh Sharma, Advocate for Mr. K. K. Kohli for Respondent No.4 and 6.

Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Saini, Mr. Viren Sharma, Mr. Arora Vishwas Kumar and Mr. Satender Rai, Advocates.

ORDER

Heard the submissions made by the counsels present at the time of hearing of the matter. In compliance to order dated 24.04.2024, the counsels have submitted that they have approached the Registrar, NCLT, New Delhi

Priyanka
08.05.2024

for constitution of the Special Bench by the Hon'ble President and the matter is pending at NCLT, New Delhi.

In view of the above, a copy of this order may be sent to Registrar, NCLT, New Delhi, so as to enable him to expediate the pending application, if any, for the constitution of the Special Bench by the Hon'ble President.

This order is dictated in the open Court, when the counsels for the parties are present.

Dasti of this order is allowed.

With the consent of counsels appeared on behalf of the parties, matter now stands posted to 21.05.2024.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**